	(F	iling under clause (ca) of sub-regulation		here for previous Lists		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	29	173845396808.00	29	169312925000.00	87.93	0	4532471808.00		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors		0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	927	346584479.98	881	159331243.39	0.08	0	187253236.59	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	34	16367699885.61	34	15457807474.61	8.03	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	1486	13775110993	1413	6016032336.87	3.12	0	4718667955.88	3040410700.00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	24	28628410272.00	4	1600718392.00	0.83		0	27011480041.00	<u>Annexure 9</u>
Total		2500	232963202438.59	2361	192546814446.87	100.00	0	10348285411.470 001	30051890741	